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## NATIONAL COMPANY LAW TRIBUNAL BENGALURY BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 169/17 in CP 204/17	-	Orders on IA 169/17.	241-242	M/s Fiscus Pax Pvt Ltd. And anothers Vs Mr. Sandeep Wadhwa And others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
 ) .	Vachan 9535649743	Petitione7	Heart.

2. Snjaya 9108880540 Respondents

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. IA 169/17 is again listed for clarification today. However, both the Counsels reported matter may likely to be compromised. Both the Counsels have not filed their written submissions in IA 169/17. Post along with main petition on 01.02.2018.

Member (T)

Member (J)